325)

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

**T.P. No. 113 /2017** C.P. No. 1005/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th March, 2017, 10.30 A.M

Name of the Company		Gourisaria Collection Pvt.Ltd. & Ors		
Under Section		391 (2),394	Amalgamation	
SI.	Name & Desig	nation of Authorized (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	AMIRSAFI	Adus cate.	Petitioner \	Anollo.
2.	Pallab	Samajdor, Adr	· /	1

Ld. Counsel for the petitioner made a request that he wants to withdraw the petition. Permission is granted.

## ORDER

Petition is dismissed as withdrawn.

(S. Vijayaraghavan) Member (T)

54

(Vijai Pratap Singh) Member (J)

Sd